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(b) how far these have been successful in reducing tax evasions; and

(c) magnitude of tax evasion during 1985-90 and 1991—95?

THE MINISTER OF FINANCE (SHRI P. CHIDAMBARAM): (a) Tax reforms is an on going process. A number of legislative measures have been taken in this regard during the ast five years. These include, in respect of Customs duty, reduction in the peak rate of Customs duty, reduction in the number of duty rates and elimination of large number of end use based exemptions; and, in respect of Income Tax, streamlining of deductions under the direct tax laws, introduction of simplified single-sheet return for non-business tax-payers having income upto Rs. 1,20,000/- and simplification of rules and procedures relating to tax deduction at source.

(b) Revenue receipts both under direct and indirect taxes have increased as a result of the tax reforms.

(c) No dependable study on the subject has been made in the recent years and it is not possible to indicate the magnitude of tax evasion.

#### Customs Revenue

2938. SHRI THENNALA BALA-KRISHNA PILLAI: Will the Minister of FINANCE be pleased to state the total customs revenue, airport wise from various airports in the country during the last financial year?

THE MINISTER OF FINANCE (SHRI P. CHIDAMBARAM): The Customs revenue collected from various airports during\_1995-96, is as follows:

| S. No.                        | Airport      | Revenue (Rs. Crore) |
|-------------------------------|--------------|---------------------|
| <ol> <li>Sahar air</li> </ol> | ai 2469.42   |                     |
| 2. I.G.I. airp                | elhi 1966.08 |                     |
| 3. Thiruvan                   | 55.83        |                     |
| 4. Karipur (Kozhikode)        |              | 150.47              |
| 5. Bangalor                   | e            | 677.18              |
| 6. Calcutta                   |              | 360.42              |
| 7. Goa (Dabolim)              |              | 0.05                |
| 8. Hyderaba                   | ad           | 93.42               |
|                               |              |                     |

| S. No. Airport    | Revenue (Rs. Crore) |
|-------------------|---------------------|
| 9. Madras         | 945.34              |
| 10. Ahmedabad     | 143.67              |
| 11. Visakhapatnam | 5.22                |
| 12. Amritsar      | 1.21                |
| 13. Coimbatore    | 0.005               |
| 14. Jaipur        | 0.76                |
| 15. Trichirapalli | 0.06                |
| 16. Bhubaneshwar  | 0.18                |
| TOTAL             | 6869.315            |

## Loans Disbursed by IDBI for Projects in Bihar

2939. SHRI GAYAN RANJAN: Will the Minister of FINANCE be pleased to state:

(a) the total amount of loan sanctioned and disbursed by the IDBI for industrial projects in Bihar during the period 1991—95;

(b) whether it is a fact that the share of loan disbursed during the aforesaid period is lower than the States of Andhra Pradesh, Tamil Nadu, Karnataka and Kerala; and

(c) if so, what remedial steps are being contemplated by the IDBI to clear pending loan proposals for industrialisation of Bihar?

THE MINISTER OF FINANCE (SHRI P. CHIDAMBARAM): (a) Details of assistance sanctioned and disbursed under all schemes by the Industrial Development Bank of India (IDBI) to projects in Bihar during the period 1991-1996 (year-wise) are as under

#### (Rs. crores)

| Year    | Amount<br>Sanctioned | Amount<br>Disbursed |
|---------|----------------------|---------------------|
| 1991-92 | 304.1                | 123.3               |
| 1992-93 | 136.7                | 225.1               |
| 1993-94 | 82.7                 | 62.8                |
| 1994-95 | 58.6                 | 76.2                |
| 1995-96 | 261.4                | 79.5                |

(b) Yes, Sir. IDBI has reported that the disbursements during the aforesaid period were lower in Bihar due to the fact that the flow of applications was far below in respect of Bihar compared to that in respect of

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Andhra Pradesh, Tamil Nadu, Karnataka and Kerala.

(c) IDBI has reported that the decision to locate a project in a particular State/Region vests with the entrepreneur who, in turn, is guided by the level of infrastructure facilities available in the State, availability of raw materials, skilled laooar and proximity of market. IDBI assesses the location from the angle of its suitability to the project. All financially, economically and commercially viable and technically feasible projects are assisted by IDBI irrespective of their location. IDBI has further reported that as at the end of July 1996, seven applications for an aggregate assistance of Rs. 34 crores pertaining to Bihar are pending with IDBI and these are under process.

### Growing Resisance of Bacteria and Microbes against Antibiotics

2940. SHRI S. AUSTIN: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether antibiotics and other life savings drugs used against many diseases are rapidly losing their effectiveness as bacteria and other microbes develop resistance to them; and

(D) if so, the effective measures being taken

to fight the biggest killer infections in the country to ensure that its socio-economic development is not crippled by the burden of these diseases?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SALEEM IQBAL SHERVANI): (a) Drug resistance in most drug used in the treatment of infectious diseases is attributed to indiscriminate use of antibiotics.

(b) In the National Programmes on control of diseases, proper combination of drugs,

dosage/duration of treatment are prescribed for effective control of the major communicable diseases.

# Upgrading the skills of employees

2941. SHRI SOM PAL: Will the Minister of CIVIL AVIATION be pleased to state:

(a) what is the total number of employees employed by his Ministry and its various undertakings including the Airlines;

(b) category-wise break-up of the staff and their duties;

(c) whether Government have felt any need for upgrading the skills of various categories of employees;

(d) if so, what steps have been taken in this regard;

(e) whether adequate facilities are available for imparting the most modern training to the various categories of employees; and

(f) if so, the details thereof?

THE MINISTER OF CIVIL AVIATION (SHRI CM. IBRAHIM): (a) and (b) A statement is attached indicating the total number of employees and its category-wise distribution. (See below)

(c) to (0 The Requirement of traning and upgradation of skills of the employees of the Ministry of Civil Aviation and its undertakings is not uniform. There are some highly skilled categories like Pilots and Engineers in the airlines and officers with specialised experience in the DGCA, BCAS and IGRUA. Each organisation has developed specific training programme to meet the requirements of its personnel i.e. for Pilots skill upgradation Airlines has Central Indian Taining Establishment at Hyderabad, Air India, has Simulator Traning Facilities at Mumbai and for the ab-initio pilot training IGRUA provides the training facilities.